BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P.No. 09/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th January 2018, 10.30 A.M.

Name of the Company Under Section		Shantinath Commercial Pvt.LtdVersus-Tantia Construction Ltd. 271-272		
(1)	1) Ms. IRAM HASSAN, Adu J. FOR SB1			In Ham
(2)	- at the			16/11/18
m.	S. DASGU	TARUP BANARJET IPTA, AN	FOR TANTIA	18701/13

ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present. No one is present from the petitioner's side.

By our order dated 02/01/2018 we have passed order that petition filed under Section 9 of the Insolvency and Bankruptcy Code, 2016 (I & B Code) will be heard on merit on 16/01/2018. Before passing this order earlier we have passed order on 02/08/2017 that the petition is to be heard on the ground of maintainability. Therefore, the petition is to be heard on merit.

List it on 14/02/2018 for admission.

Action Characterist Displayed

Sd

(Jinan K.R.) Member (J) Sd

(V.P.Singh) Member (J)